156	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
15.	Punjab National Bank		18,312
16.	Syndicate Bank		6,502
17.	UCO Bank		5,305
18.	Union Bank of India		6,702
19.	United Bank of India		3,089
20.	Vijaya Bank		2,300
21.	State Bank of India*		45,910
	Total		1,93,231

<sup>\*</sup> Including its Associate Banks and Bhartiya Manila Bank for the period from 1.1.2017 to 31.3.2017, preceding their merger with State Bank of India.

Source: RBI (provisional data as on 31.12.2018)

## **GST** earnings and compensation to states

968. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of FINANCE be pleased to state:

- (a) the revenue earnings of GST since its implementation, month-wise;
- (b) the revenue earnings during one year prior to introduction of GST, month-wise;
- (c) the details of GST compensation to be paid to various States since its implementation, month-wise and State-wise;
- (d) the details of GST compensation paid to various States since its implementation, month-wise and State-wise;
- (e) whether it is a fact that GST compensation has gone up during the last few years;
  - (f) whether it means that States are losing revenue due to GST; and
- (g) if so, how Ministry is planning to go ahead in this regard to shore up GST revenue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) The month-wise gross collection of Central Goods and Services Tax

(CGST), State Goods and Services Tax (SGST), Integrated Goods and Services Tax (IGST) and Cess for F.Y. 2017-18 and F.Y. 2018-19 are as under:

Month	GST collection (₹ in Crore)			
	2017-18	2018-19		
April	-	1,03,459		
May	-	94,016		
June		95,610		
July	<del></del>	96,483		
August	95,633	93,960		
September	94,064	94,442		
October	93,333	100,710		
November	83,780	97,637		
December	84,314	94,726		
January	89,825	1,02,503		
February	85,962	=		
March	92,167	_		
Average	89,885	97,355		

- (b) Since, GST is a new taxation system, in the absence of any past precedent, it shall be difficult to compare the GST revenue collection with the previous year due to a number of factors like overlap of taxpayers pre and post introduction of GST, variation in exemption limits between Centre and States and among States and mechanism of apportionment of fund under IGST. It is to be noted that the average gross GST collection in the F.Y. 2018-19 (till January'19) has been ₹ 97,355 crore which is higher than the last year's average gross GST collection of ₹ 89,885 crore.
- (c) to (f) GST Compensation on account of revenue loss due to implementation of GST is being paid to the States on bi-monthly basis w.e.f. July, 2017 as per the provisions of GST Compensation to States Act, 2017. Details of GST Compensation paid to the States/UTs so far are given in the Statement-I and Statement-II (See below).
- (g) Concerted efforts have been made to improve tax compliance. Extensive automation of business processes, application of e-way bill mechanism and targeted action on compliance verification and enforcement, based on risk assessment, are the steps taken for increasing the revenue collection.

(₹ in crore)

Statement-I Details of GST Compensation released to States/UTs for F.Y. 2017-18

Written Answers to		[1:	[12 February, 2019]			Unstarred Questions		
1	2	3	4	5	6	7	8	
23.	Punjab	1138	960	740	1199	581	4618	
24.	Rajasthan	1205	<b>7</b> 06	0	687	301	2899	
25.	Sikkim	0	O	0	6	0	6	
26.	Tamil Nadu	530	102	0	0	0	632	
27.	Telangana	7	162	0	0	0	169	
28.	Tripura	31	43	14	41	20	149	
29.	Uttar Pradesh	190	1330	0	604	308	2432	
30.	Uttarakhand	223	460	183	417	149	1432	
31.	West Bengal	441	567	0	600	0	1608	
,	Total	10805	13694	3898	13085	6696	48178	

Statement-II

Details of GST Compensation released to States/UTs for F.Y. 2018-19

(₹ in crore)

Sl.	State/UT	April-May,	June-	Aug Sept.,	Oct	Dec.,	Total
No.		2018	July,	2018	Nov.,	2018	
			2018		2018		
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0	0	0	0	0	0
2.	Arunachal Pradesh	n 0	0	0	0	0	0
3.	Assam	0	3	106	86	0	195
4.	Bihar	325	633	498	508	0	1964
5.	Chhattisgarh	257	549	448	388	0	1642
6.	Delhi	0	1034	963	974	0	2971
7.	Goa	28	150	107	113	0	398
8.	Gujarat	174	1380	446	2237	0	4237
9.	Haryana	0	588	555	882	0	2025
10.	Himachal Pradesh	225	354	315	<b>33</b> 0	0	1224

160	Written Answers to	Ī	[RAJYA SABHA]			Unstarred Questions		
1	2	3	4	5	6	7	8	
11.	Jammu and Kashmir	147	415	292	282	0	1136	
12.	Jharkhand	<b>7</b> 6	312	247	171	0	806	
13.	Karnataka	792	2497	1899	2240	0	7428	
14.	Kerala	67	780	1033	195	0	2075	
15.	Madhya Pradesh	130	718	558	560	288	2254	
16.	Maharashtra	0	1470	931	2782	0	5183	
17.	Manipur	0	0	O	0	0	0	
18.	Meghalaya	0	14	11	10	0	35	
19.	Mizoram	0	0	O	0	0	0	
20.	Nagaland	0	0	O	0	0	0	
21.	Odisha	282	686	629	<b>7</b> 91	0	2388	
22.	Puducherry	<b>7</b> 9	123	98	124	0	424	
23.	Punjab	944	1466	1306	1454	0	5170	
24.	Rajasthan	106	596	<i>57</i> 9	113	0	1394	
25.	Sikkim	0	0	O	0	0	0	
26.	Tamil Nadu	0	308	77	525	1470	2380	
27.	Telangana	0	0	O	0	0	0	
28.	Tripura	2	41	32	37	0	112	
29.	Uttar Pradesh	0	0	O	0	0	0	
30.	Uttarakhand	265	497	425	338	0	1525	
31.	West Bengal	0	316	367	553	0	1236	
	Total	3899	14930	11922	15693	1758	48202	

Wilful defaulters in PSBs

- 969. SHRI AMAR SINGH: Will the Minister of FINANCE be pleased to state:
- (a) the total outstanding dues of Public Sector Banks (PSBs) at present;
- (b) the outstanding dues of wilful defaulters in each Bank; and